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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CRL.M.C. 1129/2020**

PUSHPA @ BABY

.....Petitioner

Through:

versus

STATE & ANR.

.....Respondents

Through: Mr. Raj Kumar, APP for
the State

Mr. Hitesh Kumar, Mr.
Suraj Rawat, Ms. Sapna &
Mr. Vikas Sharma, Advs.
for R2

CORAM:

HON'BLE MR. JUSTICE AMIT MAHAJAN

ORDER

28.03.2025

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1. Arguments heard.
2. Order reserved.

AMIT MAHAJAN, J

MARCH 28, 2025